

Allotment of LPG Agency at Karvi in Banda District (U.P.)

*407. SHRI RAM SAJIWAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether LPG dealership at Karvi in Banda district in Uttar Pradesh was reserved for Scheduled Castes/Scheduled Tribes;

(b) if so, the number of applications received therefor,

(c) whether this agency has been awarded to a non-Scheduled Caste/Scheduled Tribe person; and

(d) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) No applications were received in response to the advertisement. Subsequently, 26 nominations were received from the Collector, Banda District, out of which only 8 candidates submitted applications.

(c) No, Sir. The agency has been awarded to the selected candidate who has produced documentary proof that he belongs to a Scheduled Caste.

(d) Does not arise.

[English]

Rail link to Kakinada (A.P)

*408. SHRI M.M. PALLAM RAJU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to bring Kakinada (Headquarters of East Godavari district, Andhra Pradesh) on the main railway line;

(b) if so, the timeframe within which a decision and implementation of the above proposal is likely to take place; and

(c) the estimated cost of this project?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no such proposal at present.

(b) and (c). Do not arise.

[Translation]

Helicopter Corporation of India

*409. SHRI GANGA CHARAN LODHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Helicopter Corporation Safed Hathi" appeared in 'Navbharat Times' dated 2 January, 1990;

(b) if so, whether Government have conducted any inquiry into the functioning and utility of the Helicopter Corporation of India; and

(c) if so, the outcome thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). The Government has recently constituted two Committees one to examine the various operational/safety aspects of Westland Helicopters and the other to examine the various aspects relating to their purchase and its impact on the functioning of Pawan Hans Limited. While the report of the first Committee has just been received, the report of the second Committee is awaited.